

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 256**  
TO BE ANSWERED ON 19.07.2016

**Environmental Clearance for Universities**

256. SHRI B.V. NAIK:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has exempted builders from obtaining green nod for constructing educational universities and if so, the reasons therefor; and
- (b) whether the exemption from obtaining prior environmental clearance is subject to certain conditions and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

- (a) & (b) Yes, Sir. Ministry of Environment, Forest and Climate Change amended EIA Notification 2006 vide Notification S.O. No. 3252(E) dated 22.12.2014 providing exemption to the construction of schools, colleges, hostels for educational institutions from the requirement of obtaining prior Environmental Clearance with a view to strengthen the educational infrastructure of the country. Subsequently, a Office Memorandum was issued on 9<sup>th</sup> June, 2016 clarifying that this exemption is also for building of educational institutions including universities, subject to sustainable environmental management. In case of medical universities/ institutes, the component of hospitals will require prior Environmental Clearance.

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